

13.05 hrs.

## ELECTION TO COMMITTEE

## CENTRAL SILK BOARD

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): On behalf of Kumari Abha Maiti, I beg to move the following:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act 1948, read with Rules 4 and 5 of the Central Silk Board Rules, 1955, the members of this House do proceed to elect in such manner as the Speaker may direct, one member from among themselves to be a member of the Central Silk Board vice Kumari Abha Maiti resigned."....

MR. SPEAKER: The House stands adjourned till 14.05 hours.

13.06 hrs.

The Lok Sabha adjourned for lunch till five minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at eight minutes past fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

## ELECTION TO COMMITTEE—Contd.

## CENTRAL SILK BOARD

MR. DEPUTY SPEAKER: I will put Mr. Sonu Singh Patil's motion to vote. The question is:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948 read with Rules 4 and 5 of the Central Silk Board Rules, 1955 the members of this House do proceed to elect, in such manner as the Speaker may direct one member from among themselves to be a member of the

Central Silk Board vice Kumari Abha Maiti resigned."

The motion was adopted.

14.09 hrs.

## MATTERS UNDER RULE 377

(i) KALA-AZAR EPIDEMIC IN CERTAIN DISTRICTS OF BIHAR

MR. DEPUTY SPEAKER: Mr. Vinayak Prasad Yadav.

SHRI H. L. PATWARY (Mangaldoi): Mr. Deputy Speaker, Sir, on a point of order....

MR. DEPUTY SPEAKER: This is not the way. I am sorry. You have to be in your seat. What is the matter? You cannot just come forward and say like that....

Shri Vinayak Prasad Yadav.

श्री विनायक प्रसाद यादव (सहरसा):

माननीय उपाध्यक्ष महोदय, बिहार राज्य के चार-पांच जिलों में एक महीने से कालाजार का प्रकोप फैला हुआ है। आप को याद होगा कि विगत सत्र में भी कालाजार और मलेरिया का प्रहार रहा और उसके संबंध में भी कई माननीय सदस्यों ने यहां चर्चा उठाई थी। अभी पिछले पांच-सात दिनों के अन्दर हमारे पास सहरसा जिले के प्रखण्ड सोनवर्षा, आलमनगर, किसनगंज और आदि से चिट्ठियां आई हैं और लोगों ने कहा है कि 15-20 रोज के अन्दर सैंकड़ों आदमी इस बीमारी से मरे हैं और हजारों की तादाद में आक्रांत हैं। अभी तक कहीं पर भी राज्य सरकार से कोई सहायता वहां नहीं पहुंच पाई है। यह क्षेत्र बहुत पिछड़ा हुआ क्षेत्र है। इस बीमारी की भयावह स्थिति को अभी तक राज्यसरकार और केन्द्रीय सरकार ने महसूस नहीं किया है। यह इतने जोरों पर एपेडेमिक फैला हुआ है कि अगर सरकार की तरफ से कार्यवाही नहीं की गई तो समूचा जिला इससे आक्रांत होगा और हजारों लाखों आदमी उसकी चपेट में आ जाएंगे।